

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE

REGIONAL BENCH

EXCISE APPEAL NO. 964 OF 2012

(Arising out of Order-in-Original No. 02/2012-Commr dated 25.01.2012 passed by the Commissioner of Central Excise, Belgaum)

JSW Steel Limited

P.O. Vidyanagar, Toranagallu
Bellary District – 583275

...Appellant

Versus

**The Commissioner of Central Excise
& Customs**

No. 71, Club Road, Belgaum – 590 001

...Respondent

APPEARANCE:

Shri Vipin Kumar Jain, Shri M.S. Nagaraja and Shri Vishal Agarwal, Advocates for the appellant.

Shri P.R.V. Ramanan, Special Counsel and Shri Rajiv Kumar, Authorized Representative for the Department

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 27.06.2023
Date of Decision: 22.08.2023

ORDER

The appeal is allowed. For order, see order of date passed in
Excise Appeal No. 1824 of 2010.

(JUSTICE DILIP GUPTA)
PRESIDENT

(R. BHAGYA DEVI)
MEMBER (TECHNICAL)